

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2833  
ANSWERED ON 12<sup>TH</sup> DECEMBER, 2024**

**MANUFACTURING OF ELECTRIC/ HYBRID TRACTORS**

**2833. SHRI ANUP SANJAY DHOTRE:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Government is planning for manufacturing of electric or hybrid tractor; and  
(b) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) and (b) Government in the Ministry of Road Transport & Highways vide G.S.R. 342(E) dated the 25th May, 2021 has amended the Central Motor Vehicles Rules, 1989 to insert new rule 125J to include safety requirements in respect of electric power trains of hybrid agricultural tractors and pure electric agricultural tractors, which facilitates and creates an enabling ecosystem to manufacture electric tractors.**

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